NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30.03.2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/166/2016

NAME OF THE PETITIONER(S)

: C. Subramaniam & 3 Others

NAME OF THE RESPONDENT(S)

: M/S Mehala Carona Textiles Private Limited & 8 others

SECTION

: 397/398

Sl.No. NAME (IN CAPITAL)

REPRESENTED BY

SIGNATURE

1. R. VIDAYASHANKAR

P ASHOKKUMAR

Coursel for Ribioner

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ORDER

Shri R Vidhyashankar, counsel for petitioner present. Shri T V P Sai Vihari, counsel for R2 to R6, and Shri R Pradeep, counsel for R9 are present. Counsel for R7 & R8 called absent. No representation. In the circumstances, R7 & R8 are proceeded ex parte. Counsel for R9 sought time to file counter. At request time extended with a direction to file counter failing which the right of filing the same shall stand forfeited. Put up on 18.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)